

**GOVERNMENT OF MEGHALAYA  
LAW (A) DEPARTMENT**

**CORRIGENDUM**

**Dated Shillong, the 9<sup>th</sup> December, 2025.**

**No. LJ (A) 89/2021/289** – Please read “Miss Angelissa Khardewsaw” instead of the word “Miss Angelisa Khardewsaw” as appeared at **Serial No. 5** of this Department’s letter No. LJ (A) 89/2021/ Sl. 264<sup>c</sup> dated 10<sup>th</sup> September, 2025.

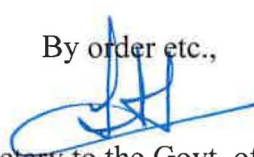
Deputy Secretary to the Government of Meghalaya,  
Law (A) Department.

**Memo No. LJ (A) 89/2021/289-A,**  
Copy to:

**Dated Shillong, the 9<sup>th</sup> December, 2025.**

1. The Registrar General, High Court of Meghalaya, Shillong.
2. The Advocate General, Meghalaya, Shillong.
3. The Director General of Police, Meghalaya, Shillong
4. The District Magistrate, Eastern West Khasi Hills District, Mairang.
5. The Superintendent of Police, Eastern West Khasi Hills District, Mairang.
6. The Accountant General (A&E), Meghalaya, Shillong- 793001.
7. Person Concerned.
8. The Treasury Officer, Mairang Treasury.
9. Law (B) Department.
10. DEO, Law Department.

By order etc.,

  
Deputy Secretary to the Govt. of Meghalaya,  
Law (A) Department.